## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:792
ANSWERED ON:25.02.2011
INCENTIVES FOR CAPACITY ADDITION OF POWER
Kaswan Shri Ram Singh;Sethi Shri Arjun Charan

## Will the Minister of POWER be pleased to state:

- (a) whether incentives are being provided by the Union Government to increase the capacity addition of power to meet the shortage of power in energy deficit States particularly Orissa;
- (b) if so, the details thereof;
- (c) the total funds allocated by the Government to State Governments of Rajasthan and Orissa for development of power sector;
- (d) whether the funds allocated has been utilized by these States; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) & (b): There is no central scheme to fund or incentivize generating capacity addition in the States. However, CERC tariff regulations provide for an additional return of 0.5% over and above 15.5% return on equity in case of projects commissioned on or after 1st April, 2009, if such projects are completed within the specified time line.
- (c) to (e): The details of total fund allocated and its utilization for the last three Annual Plans in the States of Rajasthan and Orissa by the Planning Commission are as under:

(Rs. Crores)

State 2008-09 2009-10 2010-11

Approved Actual Approved Actual/RE Approved Anticipated

Rajas- 6196.68 6044.60 7483.00 7763.24 12433.00 9933.00 than

Orissa 750.21 370.33 1874.17 1874.17 1246.94 N.A.